

11 30 AM

1. QUESTIONS

(1) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1A, 2A, 3B, 4A and 5A for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2) UNSTARRED QUESTIONS

Replies Laid:-

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

12 30 PM

2. ZERO HOUR MENTIONS

(1) **Shri Pratapsingh Rane, MLA** made a mention about the rising accidents in the State due to rise in number of vehicles and two wheelers killing people due to callous and careless driving.

SHRI MANOHAR PARRIKAR, Chief Minister replied to the Mention.

(2) **Shri Clafasio Dias, MLA** made a mention to de-notify the State Highway 8 in Chandor Village being the ancient capital and also a heritage village with many houses with historical importance and old Portuguese architecture houses fearing damage being done to the existing structures of historical importance.

SHRI RAMKRISHNA DHAVALIKAR, Minister for PWD replied to the Mention.

(House adjourned for lunch at 12 59 PM and resumed its sitting at 2 30 PM)

2 30 PM

(3) **Shri Chandrakant Kavlekar, (Leader of Opposition)** made a mention about the domestic tourists visiting the State of Goa via private buses and automobiles using roadside areas in Goa for cooking giving rise to alarming problems of garbage, sanitation, safety, health and security which is negatively affecting the people of Goa.

SHRI MANOHAR PARRIKAR, Chief Minister replied to the Mention.

(4) **Shri Isidore Fernandes, MLA** made a mention that residents/people of coastal area in Canacona Taluka mainly “Val” in Village Panchayat of Agonda is targeted and imposed water consumer bills for commercial activities when the consumers possess domestic connections.

SHRI RAMKRISHNA DHAVALIKAR, Minister for PWD replied to the Mention.

(5) **Shri Antonio Fernandes, MLA** made a mention about the irregular water supply problem faced by the people of St. Cruz Constituency from the last one month.

SHRI RAMKRISHNA DHAVALIKAR, Minister for PWD replied to the Mention.

(6) **Shri Pravin Zantye, MLA** made a mention about the persistant demand from the people of Chodan –Madel, the Village Panchayat and also people from Mayem, Narao, Piligao and most villagers of Bicholim Taluka for the construction of bridge between Chodan and Salvador-do-Mundo.

SHRI MANOHAR PARRIKAR, Chief Minister replied to the Mention.

2 48 PM

3. CONGRATULATORY MOTIONS

(1) **Shri Nilkanth Halankar, MLA** moved the following:

“This House congratulates Shrungi Bandekar, Yash Gaonkar, Jerry D’Mello, Sohan Ganguly, Suman Patil and other Team members for winning Gold, Silver and Bronze medals in Swimming Category and Megan D. Almeida for winning Gold in Diving including Mr. Surjit Ganguly team Coach at 63rd National School Games in New Delhi, thus bringing pride and glory to Swimming and Diving Sports and to the State of Goa.”

The following Members spoke on the Motion:-

1. Shri Nilkant Harlankar, MLA	2 48 PM
2. Shri Digambar Kamat, MLA	2 52 PM
3. Shri Rohan Khaunte, Minister for Revenue	2 54 PM
4. Shri Isidore Fernandes, MLA	2 56 PM
5. Shri Manohar Parrikar, Chief Minister	2 58 PM

The Motion was adopted unanimously.

(2) **Shri Rajesh Patnekar, MLA** moved and spoke the following:

“This House congratulates Shri Amit Parab, resident of Mulgao Village for being appointed as a Colonel in Indian Army thus bringing pride moments to the State of Goa.”

The Motion was adopted unanimously.

3 01 PM

4. PAPERS LAID ON THE TABLE

(1) **SHRI MANOHAR PARRIKAR, Chief Minister** laid the following:

(a) The Notifications issued by Finance (Revenue & Control) Department under the Goa Value Added Tax Act, 2005, The Goa Entertainment Tax Act, 1964 and the Goa Goods and Services Act, 2017, Official Gazettes and Extraordinary Official Gazettes, Series – I & II of 2017; and

(b) The Goa Aadhaar (Targeted Delivery of Financial and other Subsidies, Benefits and Services) Act, 2017 Notifications notified on the Official Gazette

Series - 1 No. 29 dated 19.10.2017 & Series- I No. 31 dated 02/11/2017 issued by Directorate of Planning, Statistics & Evaluation.

(3) **SHRI ROHAN KHAUNTE, Minister for Revenue and Information Technology** laid The Goa Land Revenue (City Survey) (Amendment) Rules, 2017 notified vide Notification No. 16/39/2017 – RD dated 19.10.2017 published in the Official Gazette Series –I No. 30 on 26.10. 2017.

3 02 PM

5. CALLING ATTENTIONS

(1) **Shri Ravi Naik, MLA** called the attention of the **Minister for Health** to the following:

“Fear and apprehension in the minds of people of Goa about the condition of Sub District Hospital Ponda, due to overflowing chambers of sewerage pipe line, lack of proper doors at ladies toilet, pathetic condition of C.C.T.V camera, hanging condition of telephones at the lift and thus action taken by the Government or intends to take in this matter.”

SHRI VISHWAJIT RANE, Minister for Health made a statement in regard thereto.

Shri Ravi Naik, MLA sought clarifications.

(2) **Shri Pratapsingh Rane, MLA** called the attention of the **Chief Minister** to the following:

“Fear and anxiety in the minds of the people of Goa due to increase in the dacoities and thefts as the people (migrants) from the other parts of India are involved who have been history sheeters and have committed crimes such as dacoities, thefts, murders, etc. The steps/action Government intends to take to prevent such incidents in the State.”

SHRI MANOHAR PARRIKAR, Chief Minister made a statement in regard thereto.

The following Members sought clarifications:

1. Shri Pratapsingh Rane, MLA
2. **Shri Michael Lobo, Deputy Speaker**
3. Shri Digamber Kamat, MLA
4. Shri Churchill Alemao, MLA

3 29 PM

6. GOVERNMENT BILLS-INTRODUCED

1. The Goa Agricultural Produce Marketing (Development and Regulation) (Amendment) Bill, 2017.
2. The Goa Land Revenue Code (Amendment) Bill, 2017.
3. The Goa Town and Country Planning (Amendment) Bill, 2017.
4. The Goa Tax on Infrastructure (Amendment) Bill, 2017.

3 32 PM

7. PRESENTATION, DISCUSSION AND VOTING ON SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2017-2018(SECOND BATCH)

SHRI MANOHAR PARRIKAR, Chief Minister presented the Supplementary Demands for Grants for the year 2017-18 (Second Batch).

The Supplementary Demands for Grants for the year 2017-2018 (Second Batch) were taken up for discussion and voting.

The Supplementary Demands for Grants for the year 2017-2018 (Second Batch) were put to vote and passed.

3 33 PM

8. **INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION (No.4) BILL, 2017 (RELATING TO THE SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2017-18 (SECOND BATCH)**

SHRI MANOHAR PARRIKAR, Chief Minister moved for leave to introduce the Goa Appropriation (No.4) Bill, 2017 (relating to Supplementary Demands for Grants for the year 2017-2018 (Second Batch). The leave was granted and Bill was introduced.

SHRI MANOHAR PARRIKAR, Chief Minister moved that the Goa Appropriation (No.4) Bill, 2017 (relating to Supplementary Demands for Grants for the year 2017-2018 (Second Batch) be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 and 3, the Schedule, Clause 1, the enacting formula and the long title were put to vote and adopted.

SHRI MANOHAR PARRIKAR, Chief Minister moved the Motion that the Bill be passed.

The Motion for passing of the Bill was put to vote and passed.

(HOUSE ADJOURNED AT 3 34 PM TO MEET AT 11 30 AM ON FRIDAY THE 15TH DECEMBER, 2017)

**ASSEMBLY HALL
PORVORIM-GOA
14th DECEMBER, 2017**

**N. B. SUBHEDAR
SECRETARY**